COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 390 of 2018

Dated : 10th January, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttar Bharat Hydro Power Private Limited .... Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Shubham Arya
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

Issue notice to the Respondents returnable on 30.01.2019. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No. 1. Dasti, in addition, is permitted.

List the matter for admission on ***30.01.2019.***

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Js/vg